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Title: Regarding need to take steps for restoration of normalcy in Darjeeling.

SHRI JASWANT SINGH (DARJEELING): I would request the Government to take steps for restoration of normalcy and resumption of dialogue in Darjeeling district of West Bengal. ...(*Interruptions*) I submit to you that the political dialogue between the Gorkha Janmukti Morcha and the State Government of West Bengal is completely stuck. ...(*Interruptions*) It is essential that the political dialogue is resumed as per the GTA Agreement or the Tripartite Agreement. ...(*Interruptions*) The Union Government is also part of it as is the State Government with the Gorkha Janmukti Morcha. ...(*Interruptions*) It is the correct moment for the Union Government to take an initiative and resume the political dialogue. ...(*Interruptions*) Considering the overall situation, it is vital that peace be restored. ...(*Interruptions*) It is a matter of national importance. ...(*Interruptions*)

MADAM SPEAKER: Shri Jagdambika Pal.

...(*Interruptions*)

श्री जगदम्बिका पाल (डुमरियानगंज): अध्यक्ष मठोदया, मैं एक अत्यन्त महत्वपूर्ण विषय की ओर आपका और आपके माध्यम से सदन का ध्यान आकृष्ट करना चाहता हूँ कि आज पूरे देश में शास्त्रीय ग्रन्थीण ...(ल्यतधान)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*) *â€/**

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.28 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

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14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Hon. Members, please sit down.

...(*Interruptions*)

14.0 1/2 hrs

At this stage, Shri M. Venugopala Reddy and some other hon. Members came

and stood on the floor near the Table.

MATTERS UNDER RULE 377*

MR. DEPUTY-SPEAKER: Hon. Members, the Matters Under Rule 377 shall be laid on the Table of the House. Those Members who have been permitted to raise Matters Under Rule 377 today and are desirous of laying them may personally hand over slips at the Table of the House within 20 minutes. Only those Matters shall be treated as laid for which slips have

been received at the Table within the stipulated time. The rest will be treated as lapsed.